

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1 - IA/762(AHM)2024 in IA/268(AHM)2021
in
CP(IB) 482 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Elcen Machines Pvt Ltd
V/s
MAKTEL Power Ltd

.....Applicant

.....Respondent

Order delivered on: 13/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Aditi Sharma, Adv. for Mr. Atul Sharma, Adv.
For the Respondent :

ORDER

IA/762(AHM)2024 in IA/268(AHM)2021

This application is filed by the Liquidator for placing on record the 11th progress report for the quarter ending 31.12.2023. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 762 of 2024 stands disposed of

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)